

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/97/2016

**NAME OF THE PETITIONER(S)** : E. Ravi Kumar Naidu & 10 others

**NAME OF THE RESPONDENT(S)** : Kandhari Fruitpack Pvt. Ltd. & 2 others

**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	

1. HITESH KUMAR

COUNSEL FOR R2

*Hitesh*

2. SRI VARSHINI

for

V. MAHESHI

COUNSEL FOR R1, R2

*Sri Varshini*

**ORDER**

Counsel for petitioner called but absent. No representation. Shri Hitesh Kumar, counsel for R2 and Ms Sri Varshini, counsel for R1 & R3 are present. As seen in the orders of this Bench dated 3/11/2016, 25/11/2016, 5/1/2017, 25/1/2017 and even today the counsel for petitioner and the petitioner called but absent. It appears that the petitioner is not interested to pursue the matter. Several opportunities were given to the petitioner to cause appearance but all in vain. In the circumstances, the petition is dismissed in default.

*Ch. Md. Sharief Tariq*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)